

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3492
TO BE ANSWERED ON 23.03.2017

SUPPLY OF POWER TO UTILITIES

3492. DR. PRITAM GOPINATH MUNDE:

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether PTC India has entered into a Power Purchase Agreement (PPA) with successful bidders for supplying power to utilities;
- (b) if so, the details thereof;
- (c) whether the competitively priced wind power will encourage consumers to switch to cleaner sources of energy;
- (d) if so, whether non-windy States will now be able to get wind based power from States that are rich in wind resources;
- (e) if so, whether some State utilities have expressed interest in purchasing wind power; and
- (f) if so, the names of such States?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND
MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) and (b): No Madam.

(c): Yes Madam.

(d) to (f): In the first wind power auction conducted by Solar Energy Corporation of India, the non-windy States will get wind power from wind resource rich States. The State utilities of Bihar, Delhi and Dadra & Nagar Haveli have expressed their interest in purchasing such wind power.
